

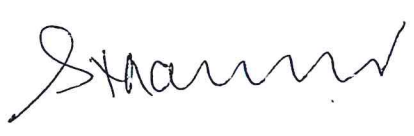
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/235/2017
NAME OF THE PETITIONER(S) : BABY MATHEW
NAME OF THE RESPONDENT(S) : JEEVAN TELECASTING CORPORATION LTD
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
	S. Manjula Devi, ADV FOR KSR & Co	For Respondents.	
②	Att. P for K. Manoj Menon	Counsel for Respondent	Att. P

ORDER

Counsel for both the parties present. Counsel representing the Petitioner submitted that his senior is not available and prayed for an adjournment. At request, the matter is adjourned. Put up on **21.03.2018 at 10.30 A.M.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)